

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.263/252/HDB/2017
NAME OF THE COMPANY	Satcom & Digital Solutions Pvt Ltd
NAME OF THE PETITIONER(S)	Jaiprakash Swain & Another
NAME OF THE RESPONDENT(S)	Satcom & Digital Solutions Pvt Ltd
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Reddy	Advocate Counsel to Applicant	vvr@vengasassociates.com 9592239039	V. Venkata Rami Reddy

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri V.Venkata Rami Reddy, Learned Counsel for the Applicant.

RoC report has been received and the Learned Counsel also submitted a memo regarding the issue of demonetization period.

Orders reserved

Member (T)

Member (J)

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